

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3982

ANSWERED ON:03.12.2010

POWER PROJECT H.P.

Das Shri Khagen;Rathod Shri Ramesh;Ray Shri Rudramadhab ;Singh Shri Sushil Kumar

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Himachal Pradesh has awarded Netherlands based power project contract to a Corporation, in spite of stiff resistance/damning reports from the officials of various Government Departments of the State;
- (b) if so, the details thereof;
- (c) whether the Hon`ble High Court had cancelled the allotment and ordered forfeiting of the deposit money amounting to Rs. 280 crores for causing loss to the exchequer due to delay in implementation of the projects;
- (d) if so, the action being taken by the Power Ministry to ensure that the Government does not lose its revenue by advising the Himachal Pradesh Government to re-tender the whole process;
- (e) if so, the details thereof; and
- (f) the action being taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (f) : The requisite information is being collected from the Government of Himachal Pradesh and will be laid on the Table of the House.